NEW DELHI BENCH NEW DELHI

C. P. NO. 147(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s Mr. Dilip Shantilal Jain & Ors. V/s. M/s Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Lovishshapma	ADVOCATE	APPLICAONT) PET- -17100512	Dough
2.	Sonali Chopm	a Adv	-171005jt	0
3.	Novin Kumae (A.R. of Respond	lunt) Respondent	-show
		ORDER		

The petitioners have filed an application for restoration of the petition. Learned Counsel for the respondent wishes to file her reply.

 To come up for arguments/disposal of the petition for restoration on 8.8.2016.

(Ina Malhotra)

Member (Judicial)

(R Varadharajan) Member (Judicial)